

2 March 2012

# Security Council

## SC/10565



Department of Public Information • News and Media Division • New York  
**SECURITY COUNCIL 1988 SANCTIONS COMMITTEE ADDS ABDUL SAMAD ACHEKZAI**

### **TO ITS SANCTIONS LIST**

On 1 March 2012, the Security Council Committee established pursuant to resolution 1988 (2011) approved the addition of the entry specified below to the Committee's List (the 1988 Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011).

#### **A. Individuals associated with the Taliban**

**TIA.160.12. Name:** 1: ABDUL SAMAD 2: ACHEKZAI 3: na 4: na

**Name (original script):** عبد الصمد اچکزى

**Title:** na **Designation:** na **DOB:** 1970 **POB:** Afghanistan **Good quality**

**a.k.a.:** Abdul Samad **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 2 Mar. 2012 **Other information:** Senior Taliban member responsible for the manufacturing of improvised explosive devices (IED). Involved in recruiting and deploying suicide bombers to conduct attacks in Afghanistan.

In accordance with paragraph 13 of resolution 1988 (2011), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1988/NSTI16012E.shtml>.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the third update of the List in 2012. An updated List is accessible on the Committee's website at the following URL: <http://www.un.org/sc/committees/1988/list.shtml>.

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